

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 262 OF 2017 &
IA NO. 389 OF 2017 & IA NO. 24 OF 2019**

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Chandrasekharan K. R. & Ors.Appellant(s)
Vs.
Kerala State Electricity Board Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. M. Gireesh Kumar
Mr. Biju Balakrishnan

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P. V. Dinesh for R-1

Mr. Ankur S. Kulkarani for R-7

Ms. Sripradha Krishnan
Mr. Prashant Kensale
Mr. C. Kannan (Applicant
in IA 24/19)

ORDER

Objections, if any, to the I.A. No. 24 of 2019 (Appln. for impleadment) may be filed on or before 04.02.2019 with advance copy to the other parties.

List the matter on **11.02.2019.**

**(S.D. Dubey)
Technical Member
ts/vg**

**(Justice Manjula Chellur)
Chairperson**